

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 27-02-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Shaurya Krishna, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Despite due service on respondent no.1, there is no
appearance.

Service is awaited in respect of respondent no.2.

In the meanwhile, two weeks time is granted to the petitioner,
to file proof of dasti service on respondent no.2.

List again on 20.04.2023.

PAVANESH D.
Registrar